



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

वेबसाइट : www.rbi.org.in/hindi

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

Website : www.rbi.org.in

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

ई-मेल email: helpdoc@rbi.org.in

August 17, 2009

Certificate of Registration of M/s. Sargam Capital Limited – Cancelled

The Reserve Bank of India has on July 15, 2009 cancelled the certificate of registration granted to M/s. Sargam Capital Limited having its registered office at 427/7, Road No. 4C, GIDC, Sachin, Surat-394236 for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release : 2009-2010/263

J.D. Desai
Assistant Manager